IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NEW DELHI

OAT	A. No.	390	198	6
O.A., 1.	.r			

Ajudhia Nath Dhingra Applicant(s)

Versus

LLO.L. Respondent(s)

Petitioner in person.

Ly respectate

The claim of the petitioner is barred as not only the High
Court but even the Supreme Court had rejected the claim
This petition does not lie and is accordingly rejected.

(K. Madhaya Reddy)
Chairman
29.5.86

M. Mumul

(Kaushal Kumar) Member 29.5.86